

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16757-16760/2009

(From the judgment and order dated 27/06/2008 in WPC No. 34899/2007,
WPC No. 5097/2007, WPC No. 16328/2007 & WPC No. 7077/2007 of The
HIGH COURT OF KERALA AT ERNAKULAM)

INTELLIGENCE OFFICER(IB) & ANR. Petitioner(s)

VERSUS

G.RAJEEVAN & ANR. ETC.ETC. Respondent(s)

(With office report)

Date: 11/09/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Mr. P.V. Dinesh, Adv.
Ms. Sindhu T.P., Adv.
Mr. Jojo Jose, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.
Tag with Entry Tax Matters.

(S. Thapar)
PS to Registrar

(Madhu Saxena)
Court Master